

LOK SABHA

UNSTARRED QUESTION NO. 4634

TO BE ANSWERED ON 22nd July, 2019

ONGC Golf Courses

4634. SHRI AJAY MISRA TENI:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether 18 golf courses of Oil and Natural Gas Corporation (ONGC) have been declared non-core assets by Department of Investment and Public Asset Management;
- (b) if so, whether the Government has issued any guidelines to public sector company ONGC to sell its 18 golf courses across the country; and
- (c) if so, the likely benefit of it to the Government?

Answer

पेट्रो लयम एवं प्राकृतिक गैस मंत्रालय में मंत्री

(श्री धर्मेंद्र प्रधान)

**MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) to (c): The Consultative Group (CG) on Asset Monetization for laying down procedure and mechanism for asset monetization of Central Public Sector Enterprises (CPSEs)/Public Sector Units/other Government organizations in its meeting held on 27th May, 2019 in NITI Aayog has included two Golf Courses of ONGC- at Ahmedabad and Vadodara – in the list of assets for monetization.
